

xITEM NO.62

REGISTRAR COURT. 2 SECTION XIV
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 1498/2017
LAND AND BUILDING DEPARTMENT THROUGH SECRETARY GOVERNMENT OF NCT OF
DELHI AND ANR. Petitioner(s)

VERSUS

K.S UBEROI AND ORS. Respondent(s)
(with office report)

Date : 03/05/2017 This petition was called on for hearing today.

For Petitioner(s) Ms.Monika,Adv.
Ms. Rachana Srivastava,Adv.

For Respondent(s) Mr.Madan Gera,Adv.
Mr. Ashutosh Dubey,Adv.
Mr. Ashwani Kumar,Adv.

Mrs/Mr. A.Deb Kumar,Adv.
Mr.S.N.Terdal,Adv.

UPON hearing the counsel the Court made the following
O R D E R

File not received.
List the matter on 02.08.2017.

(M V RAMESH)
Registrar

SB